

**Form 1 (Punjab)**  
**List of cases e-filed during the month of April, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		<b>Amritsar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Barnala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Bathinda</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil

<b>Form 2 (Punjab)</b>							
<b>List of cases in which e-Payment of Court fees was made during the month of April, 2023</b>							
<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court fees</b>
		<b>Amritsar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Barnala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Bathinda</b>	Nil	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil
		<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil

<b>Form 3 (Punjab)</b>							
<b>List of cases in which Electronic Service of Process has taken place during the month of April, 2023</b>							
<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
		<b>Amritsar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Barnala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Bathinda</b>	Nil	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil
		<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil

<b>Form 4 (Punjab)</b>						
<b>List of total no. of cases randomly allocated during the month of April, 2023</b>						
<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
		<b>Amritsar</b>	Nil	Nil	Nil	Nil
		<b>Barnala</b>	Nil	Nil	Nil	Nil
		<b>Bathinda</b>	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	25	ARB	7
2	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	24	EX	1
3	ADJ	Chandigarh	Sh.Narender, ADJ	3	ARB	2

**Form 5 (Punjab)**  
**List of cases in which Case Management Hearing was held during the month of April, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		<b>Amritsar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Barnala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Bathinda</b>	Nil	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil
		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	<b>Chd</b>	217/2022	Kandhari BeveragesP Ltd Vs Suzlon Energy Ltd	Sh. Sweeta Saili	24.03.2022	01.04.2023
2	Ms. Anshu Shukla ADJ	<b>Chd</b>	5/2021	Sunrise Immigration consult Vs Sunrise Global	Sh. Jasneet Kaur	20.05.2021	01.04.2023
3	Ms. Anshu Shukla ADJ	<b>Chd</b>	360/2021	Virindra BuilIdcon P ltd Vs Pb Water Supply	Sh. N. S Rana	28.07.2021	01.04.2023
4	Ms. Anshu Shukla ADJ	<b>Chd</b>	720/2022	State of Punjab Vs Ashok Kumar	Sh. G.P	14.10.2022	03.04.2023
5	Ms. Anshu Shukla ADJ	<b>Chd</b>	44/2016	Punjab Urban Planing Vs Ms Blue Coast Hotel	Sh G.P	06.07.2015	03.04.2023

**Form 5 (Punjab)**  
**List of cases in which Case Management Hearing was held during the month of April, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
6	Ms. Anshu Shukla ADJ	<b>Chd</b>	323/2020	Union of India VS M/s Kalsi Brothers	Sh. Kamal Kant	04.03.2020	03.04.2023
7	Ms. Anshu Shukla ADJ	<b>Chd</b>	324/2020	R.N Kapoor Textiles VS The New India	Sh. A. K. Bansal	28.08.2020	24.4.2023
8	Ms. Anshu Shukla ADJ	<b>Chd</b>	20/2017	M/s Rama Ind Vs Pb State Warehousing	Sh. N. S Rana	20.01.2017	05.04.2023
9	Ms. Anshu Shukla ADJ	<b>Chd</b>	78/2020	State of Haryana Vs M/s MG Kundu Shivalya	Sh. Kuldeep Tiwari	20.01.2020	05.04.2023
10	Ms. Anshu Shukla ADJ	<b>Chd</b>	316/2020	The New India Vs R. N Kapoor	Sh. Rajan Kr	04.03.2020	05.04.2023
11	Ms. Anshu Shukla ADJ	<b>Chd</b>	617/2022	Skytech Estate P Vs State of Haryana	Sh. Jagdish Man	25.08.2022	06.04.2023
12	Ms. Anshu Shukla ADJ	<b>Chd</b>	1/2023	S.S Hospitality Vs Sagar Ratna	Sh. Jatinder K	16.02.2023	06.04.2023
13	Ms. Anshu Shukla ADJ	<b>Chd</b>	451/2019	The Haryana State vs M/s National Collateral	Sh. N. S Rana	12.04.2016	06.04.2023
14	Ms. Anshu Shukla ADJ	<b>Chd</b>	534/2022	Surbhi Cattle Feed Vs Haryana Stafe Coop	Sh.Narender Pal	08.07.2022	10.04.2023
15	Ms. Anshu Shukla ADJ	<b>Chd</b>	533/2022	Mahalaxmi animal food Vs Haryana State Coop	Sh. Narender Pal	08.07.2022	10.04.2023
16	Ms. Anshu Shukla ADJ	<b>Chd</b>	2/2021	Dua Associates Vs Kronxx Culinary	Sh. Sehajbr Singh	26.02.2021	10.04.2023

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Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
17	Ms. Anshu Shukla ADJ	<b>Chd</b>	667/2017	Sudharshan Facilites P Vs Post Graduate	Sh. Vikas Chaudhary	28.8.2017	10.04.2023
18	Ms. Anshu Shukla ADJ	<b>Chd</b>	960/2019	M/s DSC ltd Vs M/s Shiv Shankar	Sh. Rohit Khana	09.05.2019	10.04.2023
19	Ms. Anshu Shukla ADJ	<b>Chd</b>	769/2022	A2Z Infra Engg. Vs Dakshin Haryana	Sh. Alok Jain	10.11.2022	10.04.2023
20	Ms. Anshu Shukla ADJ	<b>Chd</b>	686/2021	Boparai Martial Security Vs Pb State container	Sh. Pradeep Bedi	21.09.2021	11.04.2023
21	Ms. Anshu Shukla ADJ	<b>Chd</b>	447/2016	M/s Ashok Sharma Vs Airport Authority	Sh. Ashok Paul	02.09.2016	11.04.2023
22	Ms. Anshu Shukla ADJ	<b>Chd</b>	389/2018	Pb Infra Dev. Vs Spirit Global	Sh. Varun Katyal	31.05.2018	11.04.2023
23	Ms. Anshu Shukla ADJ	<b>Chd</b>	446/2019	Supreme Zanders Vs Pb State	Sh. Manjit Dhiman	18.04.2019	11.04.2023
24	Ms. Anshu Shukla ADJ	<b>Chd</b>	596/2021	Director General Vs Hungama Digital	Sh. PP	28.07.2021	11.04.2023
25	Ms. Anshu Shukla ADJ	<b>Chd</b>	304/2022	Kotakpura Muktsar Toll Vs State of Pb	Sh. Harminder Singh	25.03.2022	12.04.2023
26	Ms. Anshu Shukla ADJ	<b>Chd</b>	278/2017	Pb State Bus Stand Vs M/s NSP & Co	Sh Ashok Sharma	29.04.2017	12.04.2023
27	Ms. Anshu Shukla ADJ	<b>Chd</b>	662/2017	M/s Julka Foods Vs. The Pb State Coop	Sh. N. S Rana	23.08.2017	12.04.2023
28	Ms. Anshu Shukla ADJ	<b>Chd</b>	185/2018	State of Pb Vs M/s Patiala Malerkotla Tollways	Sh. GP	20.03.2018	12.04.2023
29	Ms. Anshu Shukla ADJ	<b>Chd</b>	730/2018	Union of India Vs. m/S Chiranji Lal Gupta	Sh. Ashwinei	27.08.2018	12.04.2023
30	Ms. Anshu Shukla ADJ	<b>Chd</b>	4/2022	Copenhagen Hospitality Vs A.R Impex	Sh. Manoj Kumar	09.02.2022	13.04.2023
31	Ms. Anshu Shukla ADJ	<b>Chd</b>	44/2016	Pb Urban Planning Vs Ms Blue coast Hotel	Sh.PP	06.07.2015	13.04.2023
32	Ms. Anshu Shukla ADJ	<b>Chd</b>	31/2018	LG Polymers India Vs P K Chandana	Sh. Rajiv Shukla	04.10.2018	13.04.2023
33	Ms. Anshu Shukla ADJ	<b>Chd</b>	102/2017	Laxmi Traders Vs Pb State	Sh. P.K. Kukreja	13.02.2017	13.04.2023
34	Ms. Anshu Shukla ADJ	<b>Chd</b>	676/2016	Post Graduate Inst. Vs M/s Omaxe Ltd	Sh. Anita Ahuja	12.12.2016	15.04.2023
35	Ms. Anshu Shukla ADJ	<b>Chd</b>	668/2022	Executive Engg. Vs DASM const	Sh. Sarthak gupta	23.09.2022	17.04.2023
36	Ms. Anshu Shukla ADJ	<b>Chd</b>	339/2016	M/s Shree Ganesh Sewa Vs Teh Ludhiana	Sh. Ajay Mahajan	06.07.2016	17.04.2023
37	Ms. Anshu Shukla ADJ	<b>Chd</b>	72/2023	CDS Infra Projects Vs The Chief Engg.	Sh. Aman Kashyap	16.01.2023	18.04.2023
38	Ms. Anshu Shukla ADJ	<b>Chd</b>	287/2017	M/s Rama Ind. Vs Teh Pb Stte	Sh Munkand Gupta	04.05.2017	18.04.2023
39	Ms. Anshu Shukla ADJ	<b>Chd</b>	30/2018	Gautam Builders Vs MC Chd	Sh. Ashwine Kr	24.09.2018	18.04.2023
40	Ms. Anshu Shukla ADJ	<b>Chd</b>	342/2016	M/s S.P Singla const. Vs The Chief Engg	Sh. Gurmohan Singh	08.07.2016	19.04.2023

**Form 5 (Punjab)**  
**List of cases in which Case Management Hearing was held during the month of April, 2023**

<b>Sr.No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
41	Ms. Anshu Shukla ADJ	<b>Chd</b>	20/2017	M/s Rama Ind Vs Pb State Warehousing	Sh. N. S Rana	20.01.2017	19.04.2023
42	Ms. Anshu Shukla ADJ	<b>Chd</b>	545/2021	Chandigarh Housing Board Vs B.L Mehta	Sh. Vishal Sodhi	31.05.2021	19.04.2023
43	Ms. Anshu Shukla ADJ	<b>Chd</b>	689/2021	Haryana State Road Vs Centrodortory	Sh. Puran Chand Rana	28.09.2021	20.04.2023
44	Ms. Anshu Shukla ADJ	<b>Chd</b>	524/20222	James Hotel Ltd Vs Sarovar Hotel	Sh. Ajit Singh	01.07.2022	20.04.2023
45	Ms. Anshu Shukla ADJ	<b>Chd</b>	639/2022	Baba Nanak Rice Mills Vs The Pb State	Sh. Inderjit Sharma	06.09.2022	21.04.2023
46	Ms. Anshu Shukla ADJ	<b>Chd</b>	5/2021	Sunrise Immigration consult Vs Sunrise Global	Sh. Jasneet Kaur	20.05.2021	21.04.2023
47	Ms. Anshu Shukla ADJ	<b>Chd</b>	694/2021	Jai Ambay filling Station VS Indian Oil corp	Sh. Vinay Kashyap	06.10.2021	21.04.2023
48	Ms. Anshu Shukla ADJ	<b>Chd</b>	797/2022	Pom Hydro Energy Vs Haryana Renewable Energy	Sh. Vinay Kashyap	18.11.2022	21.04.2023
49	Ms. Anshu Shukla ADJ	<b>Chd</b>	323/2020	Union of India VS M/s Kalsi Brothers	Sh. Kamal Kant	04.03.2020	24.4.2023



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Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
50	Ms. Anshu Shukla ADJ	<b>Chd</b>	698/2020	Dashmesh Rice Mills Vs Pb State	Sh. A.P Singh	23.12.2020	24.4.2023
51	Ms. Anshu Shukla ADJ	<b>Chd</b>	236/2022	JITE Urban Vs M C Moga	Sh. Aditya Jain	12.03.2022	24.4.2023
52	Ms. Anshu Shukla ADJ	<b>Chd</b>	510/2022	Shalimar Estate p Ltd Vs Inox Lesure Ltd	Sh. Nikhil Sabharwal	30.05.2022	24.4.2023
53	Ms. Anshu Shukla ADJ	<b>Chd</b>	1/2020	M/S Avon Ind. Corp Vs M/s Abhinav Sales	Sh. R.K. Sharma	13.03.2020	25.04.2023
54	Ms. Anshu Shukla ADJ	<b>Chd</b>	196/2018	State of haryana VS Kartar Singh	Sh. Ashwinie Kumar	31.03.2018	25.04.2023
55	Ms. Anshu Shukla ADJ	<b>Chd</b>	1287/2019	Oriental Insurance Comp Vs S. P Singla	Sh. Amandeep Signh	09.10.2019	25.04.2023
56	Ms. Anshu Shukla ADJ	<b>Chd</b>	523/2022	Imperial Housing Ventures P Ltd Vs G S Devel.	Sh J. S Rana	01.07.2022	26.04.2023
57	Ms. Anshu Shukla ADJ	<b>Chd</b>	841/2017	Ms Mahavir Agro Ind Vs Managing Director	Sh. Ravinder	13.11.2017	26.04.223
58	Ms. Anshu Shukla ADJ	<b>Chd</b>	792/2018	Yazaki Indi Pvt Ltd Vs Bestways Transport P ltd	Ms. Seema Pasricha	24.07.2018	26.04.2023
59	Ms. Anshu Shukla ADJ	<b>Chd</b>	136/2022	Union of India VS Raja Ram Contractor	Sh. Satinder Signh	28.02.2022	27.04.203
60	Ms. Anshu Shukla ADJ	<b>Chd</b>	543/82021	Pb Mandi Board Vs Welkin India	Sh. Sanjiv Sharma	28.05.2021	28.04.2023
61	Ms. Anshu Shukla ADJ	<b>Chd</b>	215/2023	Dhanu Real Estate VS Satwant Singh	Sh. Ramandeep	10.03.2023	29.04.2023
62	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EXE/387/2023	M/S GIRDHARI LAL AGGARWAL CONTRACTORS V.S PUNJAB WATER SUPPLY	SH. ASHWINIE KUMAR BANSAL FOR DH.	15.04.2023	15.04.2023
63	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	CS/1/2021	JAI MARKETING PVT. LTD VS. M/S ITC LTD	SH. PARAS MONEY GOYAL FOR PLAINTIFF, SH. VIKAS JAIN FOR DEFENDANT	19.04.2021	01.04.2023
64	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/389/2022	CSJ INFRASTURCUTE LTD. VS. AYAAN FOODS	SH. YOGESH MITTAL FOR PETITIONER, SH. MOHIT SAREEN COUNSEL FOR RESPONDENTS	28.04.2022	01.4.2023
65	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/56/2022	PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD. VS. TCI FREIGHT	SH. AJAY SOOD FOR PETITIONER AND SH. MANINDER ARORA FOR RESPONDENT	20.01.2022	03.04.2023, 12.04.2023
66	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EXE/161/2022	TCI FREIGHT VS. PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD.	SH. MANINDER ARORA FOR DH. SH. AJAY SOOD FOR JD	23.02.2022	03.04.2023, 12.04.2023
67	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/2/2023	M/S MALHOTRA RICE VS. PUNJAB AGRO FOODGRAINS	SH. RAMAN SIHAG FOR APPLICANT, SH. KIRTI KUMAR FOR RESPONDENT NO. 1	04.01.2023	05.04.2023

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**List of cases in which Case Management Hearing was held during the month of April, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
68	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/731/2022	M/S MANCHANDA AUTO VS. TVS CREDIT SERVICES LTD	SH. ABHISHEK KHULLAR FOR APPLICANTS AND SH. KANWAR CHAUDHARY FOR RESP. NO. 1 AND 2	26.10.2022	06.04.2023
69	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/217/2018	MS/ SUDARSHAN RICE MILLS VS. PUNJAB STATE CIVIL SUPPLIES	SH. KANWALJIT SINGH ADV. FOR PETITIONER AND SH. KESHAV KATARIA ADV FOR RESP. NO. 1 AND 2	10.04.2018	06.04.2023
70	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/115/2018	CHRISTIAN MEDICAL COLLEGE VS. M/S INDER MOHAN SINGH	SH. VIVEK MOHAN SHARMA FOR DH AND SH. R.K. SYAL FOR RESP. NO. 1	01.03.2018	10.04.2023
71	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/118/2018	CHRISTIAN MEDICAL COLLEGE VS. M/S INDER MOHAN SINGH	SH. VIVEK MOHAN SHARMA FOR DH AND SH. R.K. SYAL FOR RESP. NO. 1	01.03.2018	10.04.2023
72	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EX/670/2021	RAJA RAM & SONS VS. UOI	SH. ROHAN MARKANDA FOR DH AND SH. VIKAS KASHYAP FOR Jds.	21.12.2021	11.04.2023
73	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/20/2022	CREATIVE CAPITAL SERVICES LTD. VS. AKSHAJ HI-TECH INFRASTRUCTURE LTD.	SH.A.P JAGGA FOR PETITIONER AND SH. NAVEEN KUMAR FOR RESP NO.1	05.01.2022	11.04.2023
74	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/226/2023	GURU NANAK TOUR AND TRAVELS LTD. V.S STATE OF PUNJAB	SH. PARDEEP KUMAR KAPILA FOR PETITIONER, SH. ARSHDEEP BHULLAR FOR RESPONDENT NO. 2 AND 3	14.03.2023	11.04.2023
75	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EX/ 522/2022	DALJEET VS. STATE OF PUNJAB	SH. ANUBHAV BANSAL FOR DH	24.08.2022	11.04.2023
76	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EX/523/2022	DALJEET VS. STATE OF PUNJAB	SH. ANUBHAV BANSAL FOR DH	24.08.2022	11.04.2023
77	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EX/246/2022	KANDHARI BEVERAGES PVT. LTD VS. SUZLON ENERGY LTD	MS. SWEETA SAILI FOR DH AND SH. AVNEET CHEEMA FOR JD	07.04.2022	12.04.2023
78	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EX/247/2022	KANDHARI BEVERAGES PVT. LTD VS. SUZLON ENERGY LTD	MS. SWEETA SAILI FOR DH AND SH. AVNEET CHEEMA FOR JD	07.04.2022	12.04.2023
79	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EX/248/2022	KANDHARI BEVERAGES PVT. LTD VS. SUZLON ENERGY LTD	MS. SWEETA SAILI FOR DH AND SH. AVNEET CHEEMA FOR JD	07.04.2022	12.04.2023
80	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EX/249/2022	KANDHARI BEVERAGES PVT. LTD VS. SUZLON ENERGY LTD	MS. SWEETA SAILI FOR DH AND SH. AVNEET CHEEMA FOR JD	07.04.2022	12.04.2023
81	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EXE/22/2021	ANIL AND COMPANY VS. PUNJAB SMALL INDUSTRIES	SH. R.K.SYAL FOR DH AND SH. VANEESH KHANNA JD	11.01.2021	13.04.2023
82	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/414/2022	STATE OF PUNJAB VS. MADHVA BARAHAMPUTRA	SH. SUNNY KUMAR GP FOR OBJECTORS AND SH. AJAY SINGH RAWAT FOR REP. NO. 1	13.05.2022	13.04.2023
83	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/415/2022	STATE OF PUNJAB VS. MADHVA BARAHAMPUTRA	SH. SUNNY KUMAR GP FOR OBJECTORS AND SH. AJAY SINGH RAWAT FOR REP. NO. 1	13.05.2022	13.04.2023
84	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/58/2023	GURINDER SINGH GILL VS. MOHINDER PAL SATIJA	SH. PARAS MONEY GOYAL FOR PETITIONER	17.01.2023	13.04.2023
85	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EX/405/2018	M/S MADHVA BARAMPUTRA VS. STATE OF PUNJAB	SH. HARISH CHHABRA FOR DH AND SH. ARVIND MARKAN FOR JD NO. 4 AND 5, SH. AJAY SAPHAYIA FOR PIDB.	07.04.2018	13.04.2023
86	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/843/2021	UNITED INDIA INSURANCE VS. M/S SHREYANS FABRICS	SH. VIKAS MOHAN GUPTA FOR APPLICANT, MS. MAMTA B. JAIN FOR RESP. NO. 1	09.12.2021	17.04.2023

**Form 5 (Punjab)**  
**List of cases in which Case Management Hearing was held during the month of April, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
87	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/138/2022	M/S SHREYANS FABRICS VS. UNITED INDIA INSURANCE	MS. MAMTA B. JAIN FOR APPLICANT, SH. VIKAS MOHAN GUPTA FOR RESPONDENT	04.03.2022	17.04.2023
88	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/11/2021	VIKSON SECURITIES PVT. LTD VS. NEHA GUPTA AND OTHERS	SH. P.K KUKREJA FOR APPLICANT AND SH. PARAS MONEY GOEL FOR RESP. NO. 1, SH. DEEPAK BHARDWAJ FOR RESP. NO. 2 AND 2	06.01.2021	19.04.2023
89	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CS/05/2022	BANAL PREFABS VS. M/S VARINDERA CONSTRUCTION LTD	SH. PARAS MONEY GOEL FOR PLAINTIFF, SH. ARSHDEEP SINGH CHEEMA FOR DEFENDANT	23.08.2022	19.04.2023
90	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/51/2022	M/S KHALSA RICE MILLS VS. PUNJAB STATE CO-OPERATIVE SUPPLY	SH. NARESH S. RANA FOR OBJECTOR, SH. RAVI INDER SINGH FOR RESP. NO. 1 AND 2	18.01.2022	20.04.2023
91	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/413/2022	SAINI TRADING COMPANY VS. THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD.	SH. NARESH S. RANA FOR PETITIONER. MS. SHRUTI FOR RESPONDENT NO. 1 & 2.	12.05.2022	20.04.2023
92	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/395/2022	TATA MOTERS LTD VS. PUNJAB BUS METRO SOCIETY	SH. INDERJIT SINGH FOR OBJECTOR AND SH. MANOJ DHIMAN FOR RESPONDENT NO. 1 AND 2	09.05.2022	21.04.2023
93	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/853/2022	MAHADEV ENCLAVE VS. STATE OF PUNJAB	SH. RAJESH K.S SHERON FOR PETITIONER	06.12.2022	21.04.2023, 27.04.2023
94	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/416/2022	RANA BUILDERS VS. UOI	SH. R.K. SYAL FOR PETITIONER, SH. SATINDER SINGH FOR RESPONDENTS	13.05.2022	21.04.2023
95	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/258/2023	NEETA AP P LTD. V.S PUNJAB STATE CONTAINER AND WAREHOUSING CORPORATION LTD.	SH. HIMANSHU RAJ FOR PETITIONER. SH. GURNOOR SINGH SANDHU FOR RESPONDENT	27.03.2023	21.04.2023
96	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/130/2023	M/S PICCADILY SUGAR AND ALLIED INDUSTRIES LTD. VS. PUNJAB STATE INDUSTRIAL DEVELOPMENT CORP LTD.	SH. VIVEK KATHURIA FOR PETITIONER.	21.02.2023	24.04.2023
97	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/818/2021	RAM SUNDER PRASAD SINGH V.S MUNICIPAL CORPORATION CHANDIGARH	SH. RAJESH SOOD FOR PETITIONER. DR. ANAND KUMAR BISHNOI ADDITIONAL STANDING COUNSEL FOR RESPONDENT NO-1	26.11.2021	24.04.2023
98	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CS/19/2022	INDO FARM EQUIPMENT LTD. V.S M/s ALL DAY PRODUCTION	SH. VIPUL JAIN FOR PLAINTIFF	03.11.2022	24.04.2023
99	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/501/2022	NKG INFRASTRUCTURE LTD. V.S CHIEF ENGINEER(BRIDGES) PWD HARYANA	SH. AVNEET SINGH CHEEMA FOR PETITIONER. SH. PRANSHU CHATURVEDI GP FOR RESPONDENT	27.05.2022	25.04.2023
100	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/507/2022	AYAAN FOODS VS. M/S BURMAN HOSPITALITY	SH. ROHIT SURI FOR OBJECTOR, SH. VIVEK KATHURIA FOR RESP. NO. 1	31.05.2022	25.04.2023
101	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EXE/627/2022	BURMAN HOSPITALITY P LTD. V.S AYAAN FOODS	SH. VIVEK KATHURIA FOR DH. SH. MOHIT SAREEN FOR JD.	27.10.2022	25.04.2023
102	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/82/2023	M/S JAI SHREE RICE MILLS VS. PUNJAB STATE CIVIL SUPPLIES (PUNSUP)	MS. SANJANA FOR PETITIONER. SH. BIRINDER PAL FOR RESPONDENT	27.01.2023	26.04.2023
103	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EXE/145/2023	M/S UNITECH LIMITED VS. CHANDIGARH ADMINISTRATION & ANR	SH. KARAN NEHRA FOR DH. SH. HUKUM SINGH GP FOR JD'S	01.02.2023	26.04.2023
104	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/104/2023	STATE OF HARYANA VS. KRISHAN LAL CONTRACTORS	KAMAL KANT VERMA FOR PETITIONER.SH. BALKARAN SINGH MAAN FOR RESPONDENT	15.02.2023	26.04.2023
105	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CS/04/2020	FRONTIER AGROTECH PVT. LTD VS. KATARIA BEEJ BHANDAR	SH. ASHOK PAUL JAGGA FOR PLAINTIFF AND SH. ASHISH BANSAL FOR DEFENDANT	17.08.2020	27.04.2023

**Form 5 (Punjab)**  
**List of cases in which Case Management Hearing was held during the month of April, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
106	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/821/2021	M/S DHALIWAL OIL CARRIER VS. HPCL	SH. R.K. SYAL FOR APPLICANT AND SH. PARVEEN SHARMA FOR RESP. NO. 1 TO 3	30.11.2021	28.04.2023
107	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/710/2022	NHAI VS. M/S G.R. INFRASTRUCTRE LTD	SH. C.S. CHAUHAN FOR OBJECTOR, SH. TARUN DUA FOR RESPONDENT	11.10.2022	28.04.2023
108	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/97/2023	M/S PRITAM RICE AND GENRAL MILLS VS. PUNSUP	SH. VINAY KASHYAP FOR APPLICANT	04.02.2023	28.04.2023
109	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	ARB/98/2023	M/S PRITAM RICE AND GENRAL MILLS VS. PUNSUP	SH. VINAY KASHYAP FOR APPLICANT	04.02.2023	28.04.2023
110	Sh. Jaibir Singh ADJ, Chandigarh.	<b>Chandigarh</b>	EXE/673/2022	GR INFRAPROJECT LTD. VS. NHAI	SH. H.S. CHANDHOKE FOR DH. SH. SUNIL K. CHINDALIYA FOR JD.	20.02.2023	28.04.2023
111	Sh Narender ADJ,	<b>Chandigarh</b>	CIVIL SUIT 8/2021	ASHEESH AGGARWAL VERSUS AGGARWAL FOODS INDIA	VIKAS JAIN	16.07.2021	03.04.2023
112	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 757/2018	GT GENERAL MILL VERSUS THE PAGC	SANJEEV DHIMAN	13.09.2018	05.04.2023
113	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 816/2022	PSCSC VERSUS MS MALERKOTLA RICE MILLS AND ORS.	SUKHPAL S. SAINI	22.11.2022	11.04.2023
114	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 492/2021	THE PSCS VERSUS KAILAS ENGG SYSTMES	J.R SAYAL	22.03.2021	13.04.2023
115	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 506/2016	M/S SHIV RICE AND GENERAL MILLS VERSUS PSCSC	PUHSPINDER KAUSHAL	28.09.2016	13.04.2023
116	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 555/2017	PSCSC VERSUS MS SHIV RICE AND GENERAL	PUHSPINDER KAUSHAL	06.07.2017	13.04.2023
117	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 770/2017	MS SWADESHI CEMENT VERSUS STATE OF HARYANA	KSHITIJ SHARMA	25.10.2017	15.04.2023
118	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 54/2019	MIGHLANI RICE MILLS VERSUS THE PSCSC	NARESH S RANA	22.01.2019	17.04.2023
119	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 530/2017	MS NABHA RICE MILLS VERSUS PAFGC	NARESH S RANA	03.07.2017	18.04.2023
120	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 110/2017	PGI VERSUS RAMESH CHANDER	YOGESH MITTAL	20.02.2017	18.04.2023
121	Sh Narender ADJ,	<b>Chandigarh</b>	CS 15/2022	MS RAM ADVERTISING VERSUS MS ELEVAIONS	RAMNIK GUPTA	17.10.2022	18.04.2023
122	Sh Narender ADJ,	<b>Chandigarh</b>	CIVIL SUIT 1/2016	LANCER PHARMA VERSUS MS KABSON MEDICARE	VIKAS JAIN	12.04.2016	19.04.2023
123	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 273/2017	THE PSCS AND MARKETING VERSUS MS GANESH RICE	JAGDISH RAM SAYAL	29.04.2017	19.04.2023
124	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 16/2017	MS RISHI RICE MILLS PVT LTD VERSUS THE PSCSC	NARESH S RANA	18.01.2017	20.04.2023
125	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 10/2017	MS SK RICE VERSUS PSCSCL	MUKAND GUPTA	11.01.2017	21.04.2023
126	Sh Narender ADJ,	<b>Chandigarh</b>	CIVIL SUIT 7/2022	SAMRAT LAMINATES VERSUS BALAJI	CHETAN GOEL	12.09.2022	21.04.2023
127	Sh Narender ADJ,	<b>Chandigarh</b>	CIVIL SUIT 9/2022	ARNAV GUPTA VERSUS RAHIL GUPTA	VIPIN KUMAR	22.09.2022	25.04.2023
128	Sh Narender ADJ,	<b>Chandigarh</b>	CIVIL SUIT 20/2022	ASIAN STEELS VERSUS PREM CONSTRUCTIONS	YOGESH MITTAL	07.12.2022	28.04.2023
129	Sh Narender ADJ,	<b>Chandigarh</b>	ARB 289/2023	UNION OF INDIA VERSUS VK SOOD ENGINEER	NARENDER SINGH	29.04.2023	29.04.2023
130	Sh. Jagdeep Sood, ADJ	<b>Chandigarh</b>	ARB/241/2018	RADHA TRADING VS MAGNMA FINANCE	SH. GAGAN AGGARWAL	11.04.2018	18.05.2023
131	Sh.T.P.S. Randhawa, CJSD	<b>Chandigarh</b>	317/2020	BOARD OF TRUSTEE VS. PB.ST.IND.DEV.	GAGAN ANAND	14.02.2020	17.05.2023
132	Sh.T.P.S. Randhawa, CJSD	<b>Chandigarh</b>	898/2016	M/S NECTOR VS. NATIONAL VECC.	VISHAL KUMAR	18.05.216	10.05.2023
133	Sh.T.P.S. Randhawa, CJSD	<b>Chandigarh</b>	2337/2014	DEEPAK WATCH VS. M/S DEVRAJ	PARDEEP BEDI	06.10.2014	01.05.2023

**Form 5 (Punjab)**  
**List of cases in which Case Management Hearing was held during the month of April, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
134	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1895/2016	M/S SURYA VS.NAMIT	ASHUTOSH GUPTA	19.08.2014	15.07.2023
135	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1171/2020	M/S PUSHPAK VS. MEDIA ADVT.	D.R.KAITH	02.09.2020	26.07.2023
136	Sh.T.P.S. Randhawa, CJSD	Chandigarh	2229/2015	M/S LIFE VS. TREEWELL	SUNEET SHARMA	05.12.2015	04.05.2023
137	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR SINGH	19.08.2014	19.05.2023
138	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1922/2015	ALCHEMIST VS. R.P.TRADERS	BARUN JASWAL	09.10.2015	03.05.2023
139	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1531/2017	SIKKA INDIA VS. SAI CREATIONH	RAKESH SHARMA	29.09.2017	17.05.2023
140	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1884/2016	VERMA MOTER VS. INDUSIND	CHETAN GOEL	19.10.2016	13.05.2023
141	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1172/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	24.05.2023
142	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1173/2020	BHUSHAN POWER VS. SAGAR SALES	SAURABH GULIA	02.09.2020	24.05.2023
143	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1703/2017	NEW DADILA VS. SINGLA BUILDERS	ARIF QURESHI	26.10.2017	04.05.2023
144	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1169/2016	KWALS HOSPITALITY VS. IND. COMM.	DEEPAN SHARMA	13.07.2016	11.05.2023
145	Sh.T.P.S. Randhawa, CJSD	Chandigarh	753/2017	M/S RAGHAV VS. M/S EAST	AJIT SINGH	05.05.2017	15.05.2023
146	Sh.T.P.S. Randhawa, CJSD	Chandigarh	1377/2016	WHITE WATER VS. THAKUR	ASHISH BANSAL	09.08.2016	04.05.2023
147	Sh.Randeep Kumar., Civil Judge Jr.Division, Chandigarh	Chandigarh	1/2022	SIKAND STANDLY ENTP LTD. VS AUTOPACE NETWORK	Sh. Kamal Kant	02.09.2022	27.04.2023

**Form 6 (Punjab)**  
**Contested Commercial cases disposed during the month of April, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Harsimranjit Kaur, CJJD	Ludhiana	CS/8428/2019	NASIBB CHAND VERMA VS M/S SONU SILK STORE	SH. ADITYA JAIN SH. NIPUN GUPTA	43784	No	45028	1244	CONTESTED	N.A.	N.A.	N.A.
2	Ms. Harsimranjit Kaur, CJJD		CS/4882/2016	STATE BANK OF PATIALA VS JAGIR SINGH & ANOTHER	SH. JASWINDER SHARMA SH. R. S. MAND	42650	No	45029	2379	CONTESTED	N.A.	N.A.	N.A.
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

**Form 6 (Punjab)**  
**Contested Commercial cases disposed during the month of April, 2023**

Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	<b>Chandigarh</b>	323/2020	Union of India VS M/s Kalsi Brothers	Sh. Kamal Kant	05.03.2020	no	24-04-2023	1144	Dismissed			34